

RAJASTHAN HIGH COURT, JODHPUR

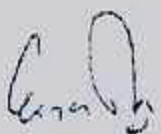
ORDER

No.Estt.(RJS)/11/2011

Date : 21.01.2011

In terms of the Government Order No.F.11(3)Judl./2002 dated 07.05.2003, the following officers of District Judge Cadre are hereby promoted/granted SELECTION SCALE of pay of District Judge Cadre i.e. Rs.57,700-1230-58,930-1380-67,210-1540-70,290 with effect from the date mentioned against their names :-

S.No.	Name of officer <u>Sarva Shri / Ms. :</u>	Date from which granted	Remarks
	<u>YEAR 2006-2007</u>		
1.	Ram Chandra Singh Jhala	01.11.06	
	<u>YEAR 2007-2008</u>		
2.	S.C.Gupta-II	01.04.07	Since Retired
3.	Ajay Kumar Gupta	01.07.07	
	<u>YEAR 2008-2009</u>		
4.	Dr. V.K.Mathur	01.04.08	
5.	Dr. Brij Mohan Bansal	15.04.08	
6.	Bhagwan Das Khandelwal	15.04.08	
7.	Anil Kumar Goela	15.04.08	
8.	Mithilesh Kumar Sharma	21.05.08	
9.	Krishna Chandra Jai	01.07.08	Since Retired
10.	O.P.Singh-II	01.08.08	
11.	Mahendra Kumar Agarwal	01.08.08	
12.	Gajendra Kumar Gaur	01.08.08	
13.	Satish Kumar Sharma	01.10.08	
14.	Shobha Choudhary	01.10.08	
15.	Srikishan Joshi	01.11.08	
16.	Radha Mohan Chaturvedi	01.11.08	
17.	Chhagan Lal Gupta	01.11.08	
18.	Baljeet Kaur Maharu	01.12.08	
	<u>YEAR 2009-2010</u>		
19.	Lal Singh Rao	10.06.09	
20.	R.S.Kulhari	01.07.09	
21.	V.D.Sharma-I	01.08.09	
22.	A.K.Chatterjee	29.09.09	
23.	Shiv Singh Choudhan	01.10.09	Since Retired
24.	Gopesh Chandra Dixit	01.10.09	
25.	V.K.Goswami	01.10.09	
26.	Ramesh Chandra Pareek	01.11.09	
27.	Chandra Bhan	01.12.09	
28.	Himanshu Raj Nagori	01.02.10	

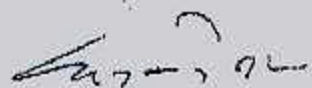


21.1.11

S.No.	Name of officer <u>Sarya Shri / Ms. :</u>	Date from which granted	Remarks
29.	Prabha Sharma <u>YEAR 2010-2011</u>	01.02.10	
30.	I.D.Jaipal	05.04.10	
31.	R.C.Ranodhari	11.04.10	
32.	G.L.Meena	01.05.10	
33.	Ramesh Chandra Meena	24.05.10	
34.	Kailash Chandra Meena	24.05.10	
35.	Iddudin	01.06.10	
36.	Harphool Singh	01.07.10	
37.	Manoj Kumar Vyas	01.09.10	
38.	Govind Ram Gupta	01.09.10	

Note : The date of grant of Selection Scale has been considered on the basis of prevailing seniority. In case the seniority is revised, the benefit can be revised accordingly.

BY ORDER,



REGISTRAR GENERAL